

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016


NAME OF THE COMPANY: Mshind Dayaram Kapse


Vs.

M/s. Den Nasik City Cable Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

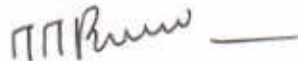
1.	Ms. Prachi Dhanani	Advocate i/b Veritas Legal	For Respondent Nos. 1 to 8	
----	-----------------------	----------------------------------	-------------------------------	---

1.	Mr. Samrath Kalia	Adv	For Petitioners	
2.	Ms. Samudhi Gogia	Adv		

P. T. O

ORDER

On the request made on behalf of the arguing counsel Mr Abhinav Vashisht, the hearing is deferred to 19th of August 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

10.08.2016
(A.K. Arora)